

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYAT RAJ
RAJYA SABHA
QUESTION NO 02.03.2010
ANSWERED ON
SCHEMES UNDER BRGF .

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Smt. Viplove Thakur

Will the Minister of COAL HEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING PANCHAYAT RAJ be pleased to state :-

- (a) the ongoing schemes under Backward Regions Grant Fund (BRGF) programme in the country;
- (b) the details of funds allocated by Government during the last two years, State-wise;
- (c) whether the funds allocated by Government during the last two years for implementation of BRGF programme, have not been utilized fully; and
- (d) if so, the steps taken by Government to ensure full utilization of funds allocated for implementation of BRGF programme in Himachal Pradesh?

ANSWER

MINISTER OF PANCHAYATI RAJ

(Dr. C.P. JOSHI)

(a): Under the Backward Regions Grant Fund (BRGF) Programme, Development Grant funds are released to the States for the districts identified as backward. These funds are largely untied and are used for filling critical infrastructural gaps including roads, bridges, Anganwadi Centres, class rooms in schools, Panchayat buildings, community centres, drinking water and rural electrification infrastructure, health centres, etc. Under the Capacity Building component of the BRGF, funds are released for creation of training infrastructure and conducting training programmes for the elected representatives and functionaries of local bodies.

(b) and (c): The State-wise details of annual entitlement, funds sanctioned and funds utilised under the Development Grant and Capacity Building components of BRGF are at Annex-1 and Annex-2, respectively. Against Rs. 2643.20 crore released during 2007-08 an amount of Rs. 2535.60 crore has been utilized. Utilisation certificates in case of releases during 2008-09 are not yet due.

(d): Government of Himachal Pradesh has already utilised all the releases made during 2007-08 under both Development Grant and Capacity Building components of BRGF. In respect of 2008-09, the State has reported 100% utilization in respect of the Development Grant (Rs. 21.5 crore), whereas in respect of the Rs. 1.9 crore released under the Capacity Building component during 2008-09, the State has reported expenditure to the extent of Rs. 1.7 crore.

Annex-1

State-wise Entitlements, Sanctions/Releases and Utilisation Reported under the Development Grant Component of BRGF for 2007-08 and 2008-09 : Status as on 25.02.2010 (Amount in Rs. Crore)

SI. No.	State	Annual Entitlement for 2007-08 and 2008-09	Release	Utilisation	2007 -08 Release	2008-09 Utilisation
1.	Andhra Pradesh	335.3	301.9	301.9	250.4	196.3
2.	Arunachal Pradesh	14.5	0.0	0.0	11.1	9.8
3.	Assam	157.2	60.0	48.1	53.2	3.5
4.	Bihar	603.0	538.2	538.2	421.6	329.9
5.	Chhattisgarh	235.5	224.9	221.4	192.5	149.4
6.	Haryana	28.4	25.6	25.3	22.5	16.5

7	Himachal Pradesh	28.5	25.7	25.7	21.5	21.5
8	Gujarat	101.3	0.0	0.0	0.0	0.0
9	Jammu and Kashmir	45.9	0.0	0.0	40.8	0.0
10	Jharkhand	322.6	0.0	0.0	290.3	195.6
11	Karnataka	103.2	84.5	84.5	0.0	0.0
12	Kerala	32.3	21.2	14.3	0.0	0.0
13	Madhya Pradesh	428.4	378.4	373.3	300.4	222.3
14	Maharashtra	253.6	0.0	0.0	0.0	0.0
15	Manipur	39.1	34.7	31.4	10.0	5.6
16	Meghalaya	37.0	0.0	0.0	33.6	21.4
17	Mizoram	23.0	19.2	15.6	0.0	0.0
18	Nagaland	37.1	31.9	31.9	30.3	28.5
19	Orissa	305.7	262.7	257.9	227.8	103.2
20	Punjab	15.7	0.0	0.0	0.0	0.0
21	Rajasthan	251.0	300.9	295.6	183.5	76.9
22	Sikkim	13.0	0.0	0.0	11.7	9.1
23	Tamil Nadu	108.0	0.0	0.0	97.2	62.6
24	Tripura	12.2	0.0	0.0	11.0	7.7
25	Uttar Pradesh	602.1	0.0	0.0	541.7	535.7
26	Uttarakhand	41.9	0.0	0.0	0.0	0.0
27	West Bengal	244.9	187.3	183.0	142.6	71.8
28	Grant for Technical Support			25.0		
	TOTAL	4420.0	2521.9	2448.1	2893.6	2067.2

Annex-2

State-wise Entitlements, Sanctions/Releases and Utilisation Reported under the Capacity Building Component of BRGF for 2007-08 and 2008-09: Status as on 25.02.2010

(Amount in Rs. Crore)

SI. No.	State for 2007-08 and 2008-09	Annual Entitlement for 2007-08 and 2008-09	2007 -08 Release	2008-09 Utilisation	2008-09 Release	2008-09 Utilisation
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1. Andhra Pradesh	13.0	13.0	13.0	0.0	0.0
2. Arunachal Pradesh	1.0	0.0	0.0	0.0	0.0
3 Assam	11.0	0.0	0.0	0.0	0.0
4 Bihar	36.0	0.0	0.0	0.0	0.0
5 Chhattisgarh	13.0	0.0	0.0	13.0	8.5
6 Haryana	2.0	0.0	0.0	3.2	0.0
7 Himachal Pradesh	2.0	2.0	2.0	1.9	1.7
8 Gujarat	6.0	0.0	0.0	6.0	5.5
9 Jammu and Kashmir	3.0	0.0	0.0	0.0	0.0
10 Jharkhand	21.0	21.0	0.0	0.0	0.0
11 Karnataka	5.0	10.0	8.4	0.0	0.0
12 Kerala	2.0	2.0	2.0	0.0	0.0
13 Madhya Pradesh	24.0	24.0	24.0	24.0	5.6
14 Maharashtra	12.0	0.0	0.0	29.8	4.9
15 Manipur	3.0	0.0	0.0	4.6	0.0
16 Meghalaya	3.0	0.0	0.0	3.9	2.8
17 Mizoram	2.0	0.0	0.0	2.0	2.0
18 Nagaland	3.0	0.0	0.0	3.0	3.0
19 Orissa	19.0	19.0	11.9	0.0	0.0
20 Punjab	1.0	0.0	0.0	0.0	0.0
21 Rajasthan	12.0	0.0	0.0	0.0	0.0
22 Sikkim	1.0	0.0	0.0	1.0	0.7
23 Tamil Nadu	6.0	0.0	0.0	16.3	0.0
24 Tripura	1.0	0.0	0.0	0.8	0.7
25 Uttar Pradesh	34.0	25.3	21.2	0.0	0.0
26 Uttarakhand	3.0	0.0	0.0	9.0	0.0
27 West Bengal	11.0	5.0	5.0	17.0	16.4
TOTAL	250.0	121.3	87.5	135.7	51.8